

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/211/2016
NAME OF THE PETITIONER(S) : Raffath
NAME OF THE RESPONDENT(S) : Southern Roofings Pvt Ltd & 4
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Prithviraj Pandian
(FOR) R. VENKATAVARADAN

Counsel for
Respondents

Prithviraj

SAM JAYARAJ HOUSTON
(FOR) M/S. SARVABHARMA
ASSOCIATES)

COUNSEL FOR
PETITIONER

Sam Jayaraj Houston
29/11/16

ORDER

Counsels for both the parties present. Counsel for respondents filed sur rejoinder, the copy of which is provided to the other side. Pleadings are complete and the matter is posted for final arguments. Put up on 11.1.2017 at 10.30 A.M.

Ch Mohd Sharief Tariq
(Ch Mohd Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)